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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 110/397-398/NCLT/AHM/2016 (New)
C.P. No. 78/397-398/CLB/MB/2015 (Old)**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017**

Name of the Company: Parth Gaswala & Ors.
V/s.
Shri Prakashkumar V Sheth & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

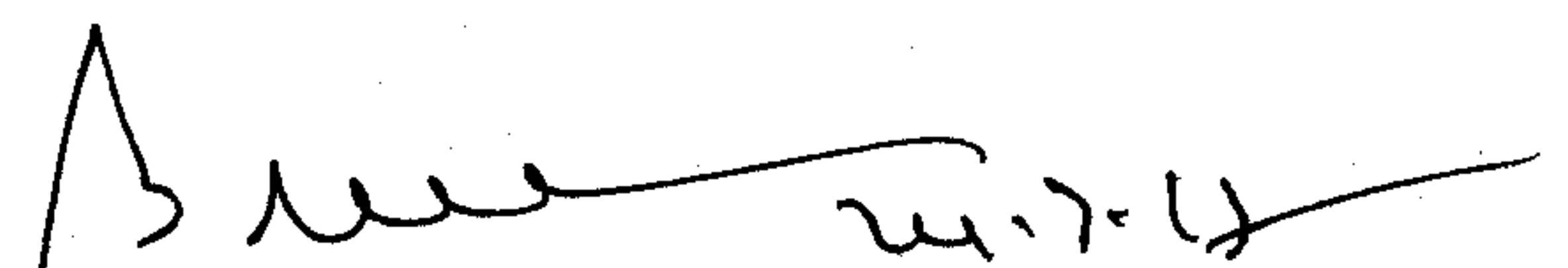
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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|----|--------------------|----------|-------------|---|
| 1. | PAVAN S. GODIAWALA | ADVOCATE | RESPONDENTS |  |
| 2. | | | | |

ORDER

None present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 1 to 3.

List the matter on 20.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of July, 2017.